

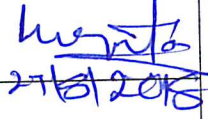
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

25


PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.351/9/HDB/2018
NAME OF THE COMPANY	Ind-Bharat Power Gencom Ltd
NAME OF THE PETITIONER(S)	Agarwal Coal Corporation Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Bharat Power Gencom Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CS R. Ramakrishna Gupta	PCS	ramakrishna@ rma-cs.com	 27/8/2018


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ravi Prasad	Advocate	9440236074	

ORDER

PCS for operational creditor is present. Shri D.V.A.S. Ravi Prasad, Advocate already filed vakalat for corporate debtor.

For filing counter/reply, list the matter on 12.09.2018.


Member (J)

Binnu